

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.2256 OF 2020

(CRIME NO.83/2020 OF THRIKKAKKARA POLICE STATION, ERNAKULAM DISTRICT)

PETITIONER/ACCUSED NO.7

SHINTU MARTIN, AGED 29 YEARS,
W/O NITHIN, NILAMPUTHUVIL HOUSE, PATTUPURA NAGAR,
KAKKANADU VILLAGE, ERNAKULAM DISTRICT.

BY ADVS.SRI.M.B.SANDEEP
SMT. PRIYA .R
SMT.SREEJA K.P

RESPONDENT/COMPLAINANT:

STATE OF KERALA REP.BY ASSISTANT COMMISSIONER OF POLICE,
DISTRICT CRIME BRANCH, KOCHI THROUGH PUBLIC PROSECUTOR,
HIGH COURT OF KERALA

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
ALONG WITH BA TMP NOS.21, 28 & 43/2020, THE COURT ON THE SAME DAY PASSED
THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 21 OF 2020

CRIME NO.83/2020 OF THRIKKAKARA POLICE STATION

PETITIONER/1ST ACCUSED:

VISHNU PRASAD, AGE 30, S/O INDHUCHOODAN,
VAISHNAVAM HOUSE, MAVELIPURAM P.O,
KAKKANADU VILLAGE.

BY ADV.SRI.PEEYUS A. KOTTAM

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY POLICE ASSISTANT COMMISSIONER,
DISTRICT CRIME BRANCH, KOCHI.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
ALONG WITH B.A.NO.2256/2020, BA TMP NOS.28 & 42/2020, THE COURT ON THE
SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 28 OF 2020

CRIME NO.83/2020 OF THRIKKAKKARA POLICE STATION, ERNAKULAM DISTRICT

PETITIONER/ACCUSED NO.6:

NITHIN N.N., AGED 32 YEARS,
S/O.NARAYANANKUTTY, NILAMPUTHUVIL HOUSE,
PATTUPURA NAGAR, KAKKANADU VILLAGE,
ERNAKULAM DISTRICT.

BY ADVS.SRI.M.B.SANDEEP
SMT. PRIYA R.
SMT.SREEJA K.P.

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, PIN-682 031.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
ALONG WITH B.A.NO.2256/2020, BA TMP NOS.21 & 42/2020, THE COURT ON THE
SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 42 OF 2020

(CRIME NO. 83/2020 OF THRIKKAKKARA POLICE STATION, ERNAKULAM
DISTRICT)

PETITIONER/ACCUSED NO.6:

NITHIN N.N., AGED 32 YEARS,
S/O NARAYANANKUTTY, NILAMPUTHUVIL HOUSE
PATTUPURA NAGAR, KAKKANADU VILLAGE
ERNAKULAM DISTRICT.

BY ADV. SRI.M.B.SANDEEP

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY ASSISTANT COMMISSIONER OF POLICE,
DISTRICT CRIME BRANCH, KOCHI,
THROUGH PUBLIC PROSECUTOR,
HIGH COURT OF KERALA

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
ALONG WITH B.A.NO.2256/2020, BA TMP NOS.21 & 28/2020, THE COURT ON THE
SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor shall file a statement in all these cases.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020